

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1072  
TO BE ANSWERED ON 29<sup>th</sup> JULY, 2025**

**THALASSEMIA PATIENTS REGISTERED IN THE COUNTRY**

**1072. SHRI PARIMAL NATHWANI:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of thalassemia patients registered in the country during the last three years and out of them the number of children under the age of 12, State-wise and year-wise;
- (b) the details of various schemes run by Government for thalassemia patients;
- (c) the funds allocated by Government to financially assist patients of thalassemia to various States during last three years, State-wise and year-wise; and
- (d) whether Government proposes to regulate or reduce prices of expensive thalassemia drugs or medicines and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT ANUPRIYA PATEL)**

(a) In Sickle Cell Portal, thalassemia module was added in 2023 for the States to enter the records of existing thalassemia patients in their States. Monitoring and follow up is done and the data of thalassemia for screening is entered regularly on the National Portal. State-wise details of total diseased thalassemia patients and diseased children under the age of 12 registered in the country during the last three years, as on 22.07.2025 is at Annexure-I.

(b) The primary responsibility of management of Thalassemia along with raising awareness lies with the respective State/UT Governments. However, under National Health Mission (NHM), support is provided to States/UTs to strengthen their healthcare system including support for prevention and management of Thalassemia at public healthcare facilities, provision of Blood Bank facilities, Day Care Centre, Medicines, Lab services, IEC activities and training of HR etc. based on the proposals submitted by the States/UTs in their Programme Implementation Plans.

This Ministry, in association with Coal India limited (CIL), is implementing a scheme namely Thalassemia Bal Sewa Yojana (TBSY) wherein financial assistance up to Rs.10 lakh is provided to eligible patients for Bone Marrow transplants (BMT) from CIL Corporate Social Responsibility (CSR) funds. This scheme provides for BMT in seventeen empanelled hospitals spread across the country.

(c) The State/UT-wise State Program Implementation Plan (SPIP) approval for Blood Services & Disorders including Thalassemia under NHM during the last 3 financial years is given at Annexure-II.

(d) The National Pharmaceutical Pricing Authority (NPPA) has the mandate to fix the ceiling price of scheduled medicines specified in the first schedule of the Drugs (Prices Control) Order, 2013 (DPCO) in accordance with the provisions of the DPCO. All manufacturers of scheduled medicines (branded or generic) have to sell their products within the ceiling price (plus applicable Goods and Service Tax) fixed by the NPPA. As per the guidelines, the three drugs used for Iron Chelation towards management of Thalassemia are Desferrioxamine, Deferiprone and Deferasirox. The medicine - Desferrioxamine powder for injection 500 mg is a scheduled formulation under DPCO 2013 and its ceiling price has been fixed. The detail of price notification is available on the website of the NPPA i.e. [www.nppaindia@nic.in](http://www.nppaindia@nic.in) Further, under NHM, States/UTs are supported for provision of three Iron- chelation drugs viz Desferrioxamine, Deferiprone and Deferasirox at Public Health Facilities.

\*\*\*\*\*

Annexure referred to in reply to part (a) of Rajya Sabha unstarred question no. 1072 for answer on 29.07.2025

**Annexure I**

State-wise details of total diseased thalassemia patients and diseased children under the age of 12 registered in the country, during the last three years, as on 22.07.2025

State	2023		2024		2025	
	Diseased under age 12	Total diseased	Diseased under age 12	Total diseased	Diseased under 12	age diseased
PUNJAB	-	-	-	-	87	257
UTTARAKHAND	-	-	-	-	177	267
RAJASTHAN	-	-	2	11	-	-
UTTAR PRADESH	-	-	-	-	970	1546
BIHAR	-	-	-	-	1128	1410
MANIPUR	-	-	-	-	-	1
ASSAM	-	-	-	1	-	1
WEST BENGAL	276	576	205	427	19	59
JHARKHAND	1	1	124	255	8	51
ODISHA	20	86	369	1334	85	454
CHHATTISGARH	4	6	26	63	17	31
MADHYA PRADESH	49	80	84	155	48	76
GUJARAT	3	5	2	5	10	28
MAHARASHTRA	7	44	16	76	14	99
ANDHRA PRADESH	-	-	1	2	1	3
KERALA	-	-	-	1	-	-
TAMIL NADU	-	8	1	59	13	72
TELANGANA	-	-	62	187	2	6
<b>Grand Total</b>	<b>360</b>	<b>806</b>	<b>892</b>	<b>2576</b>	<b>2579</b>	<b>4361</b>

Annexure referred to in reply to part (c) of Rajya Sabha unstarred question no. 1072 for answer on 29.07.2025

**Annexure II**

**State/UT-wise SPIP Approval for Blood Services & Disorders including Thalassemia under National Health Mission (NHM) from FY 2022-23 to FY 2024-25**

**(Rs. in Lakhs)**

Sl. No.	States/UTs	2022-23	2023-24	2024-25
1	Andaman and Nicobar Islands	0.00	0.00	55.11
2	Andhra Pradesh	2,967.29	2,964.51	3,060.23
3	Arunachal Pradesh	145.18	118.87	158.85
4	Assam	1,309.56	1,087.54	1,818.94
5	Bihar	1,495.10	491.50	883.27
6	Chandigarh	17.50	17.50	5.54
7	Chhattisgarh	1,954.43	1,680.36	5,005.94
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	8.50
9	Delhi	2,607.45	2,351.70	1,356.70
10	Goa	70.00	7.68	0.00
11	Gujarat	907.81	989.97	1,431.52
12	Haryana	468.00	508.10	362.45
13	Himachal Pradesh	243.50	577.05	107.60
14	Jammu and Kashmir	1,052.52	1,253.63	519.99
15	Jharkhand	1,621.25	1,830.75	1,689.98
16	Karnataka	7,251.88	3,156.28	539.80
17	Kerala	5,772.08	4,049.95	4,192.10
18	Lakshadweep	2.00	2.10	2.00
19	Madhya Pradesh	5,240.75	5,764.77	6,268.65
20	Maharashtra	9,799.90	11,603.40	13,103.31
21	Manipur	614.56	399.56	748.34
22	Meghalaya	152.71	135.79	201.06
23	Mizoram	46.60	49.26	28.15
24	Nagaland	0.00	0.00	157.40
25	Odisha	2,852.16	6,654.20	5,131.31
26	Puducherry	22.50	22.50	17.66

27	Punjab	3,708.68	3,148.08	7,024.47
28	Rajasthan	4,476.80	4,476.80	5,157.83
29	Sikkim	5.97	6.00	30.54
30	Tamil Nadu	6,807.23	13,490.76	6,779.42
31	Telangana	1,822.86	1,125.20	1,397.36
32	Tripura	514.58	523.14	347.42
33	Uttar Pradesh	22,454.64	52,916.03	35,051.55
34	Uttarakhand	1,437.34	1,216.11	1,600.00
35	West Bengal	5,823.61	6,569.61	2,581.64
36	Ladakh	159.66	134.66	31.00

Not

e:

1. The above data is as per the available Financial Management Reports submitted by State/UTs and are provisional.

\*\*\*\*\*